

## Annexure-3

| Name of the Corporate Debtor   |                    | CIRCAR JUTE MILLS (P) LTD |                |                           |                 | Date of Commecement of CIRP         |                             |                        |                          | 04.04.2022                 |  |                              |                                    |  |
|--|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| List of Creditors as on 01-07-2024   |                    |                           |                |                           |                 |                                     |                             |                        |                          |                            |  |                              |                                    |  |
| List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors) |                    |                           |                |                           |                 |                                     |                             |                        |                          |                            |  |                              |                                    |  |
|  |                    |                           |                |                           |                 |                                     |                             |                        |                          |                            |  |                              | Amount in Rs.                      |  |
| Sl.No.   | Name of creditor   | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any                        |
|  |                    | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |  |
| 1  | Mrs. Manju Bhartia | 24-10-2022                | 23500000       | 23500000                  | Secured         | -                                   | -                           | Yes                    | NA                       | 0                          | 0  | 0                            | 0                                  | As per the NCLT Order Dated 14-12-2022 |
| <b>Total</b>   |                    |                           | 23500000       | 23500000                  |                 | 0                                   | 0                           |                        | 0                        | 0                          | 0  | 0                            | 0                                  |  |

Kurapati Singarayya Chowdary  
Resolution Professional  
In the matter of Circar Jute Mills (P) Ltd  
Date: 01-07-2024